

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-223-2020

Rubina Ashpak Muzawar ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND

LD-VC-CW-224-2020

Ibraheem Dharwad ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. S. P. Munj,
Additional Government Advocate for Respondents No.1 to 4.

AND

LD-VC-CW-225-2020

Farida Harun Ghandagadkar ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sulekha Kamat,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-230-2020

Farzana Bi Umarali Kha ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-231-2020

Ishraq Khan Pathan ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-232-2020

Muksud M Peerzade ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-233-2020

Melisa D'Silva ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-234-2020

Shabbir Ahmed Dastagir Deshpaiik ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. S. P. Munj,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-235-2020

Victoria D'Silva ... **Petitioner**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. S. P. Munj,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-236-2020

Imran Khan And Anr. ... Petitioners.

Versus

State of Goa and Ors. ... Respondents

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-237-2020

Hassib Khan Pathan ... Petitioner.

Versus

State of Goa and Ors. ... Respondents

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria S. J.
Correia, Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-238-2020

Nissar Haveri ... Petitioner.

Versus

State of Goa and Ors. ... Respondents

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-239-2020

Noor Ahmad Babajan Angadi ... **Petitioner.**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Sapna Mordekar,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-240-2020

Channavirappa Hadpad ... **Petitioner.**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Geetesh Shetye,
Additional Government Advocate for Respondents No.1 to 4.

AND
LD-VC-CW-241-2020

Shamshuddin Shaikh ... **Petitioner.**

Versus

State of Goa and Ors. ... **Respondents**

Mr. Nigel Da Costa Frias, Advocate for the petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for Respondents No.1 to 4.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 20th October, 2020

P.C.

Heard learned Counsel for the parties for some time.

2. We place this matter on 02.11.2020, basically, to hear further submission on the issue of alternate remedy.

3. Today, the learned Advocate General points out that relief in terms of prayer clause (c) is basically premature and in any case, the same, cannot be agitated before this Court and will have to be raised before the National Green Tribunal. He points out that so far as the impugned order declining the application of the petitioners is concerned, there is clearly an appeal provided under Section 7 of the Regularisation of Unauthorised Construction Act, 2016 before the State Government.

3. Mr Costa Frias, the learned Counsel for the petitioners seeks time to respond to the issue of alternate remedy in all these

matters. Accordingly, place these matters on 02.11.2020 to hear further submissions on the issue of alternate remedy.

4. For the present, there is no necessity for the respondents to file any reply, since we are placing the matter for submissions on the issue of alternate remedy and the objections raised upon alternate remedy, has today, been clarified by the learned Advocate General.

5. Stand over to 02.11.2020.

6. The interim order already granted to continue till the next date.

M. S. JAWALKAR, J.

M. S. SONAK, J.